

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.07.2024 AT 10:30 AM**

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|---|-------------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | Company Petition IB/244/2022 |
| NAME OF THE COMPANY | |
| NAME OF THE PETITIONER(S) | Bank of Baroda Ltd |
| NAME OF THE RESPONDENT(S) | Jagadish Prasad Sarda |
| UNDER SECTION | 95 of IBC |

ORDER

Present: Ld. Counsel Ms. Meghana for the Financial Creditor.

Ld. Counsel Ms. Tanu Priya Gupta for the Respondent.

At the request of both parties, **matter is adjourned to 10.09.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)